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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ W.P.(C) 5353/2025

OKECHUKWU FRANCIS CHIBUIKE .....Petitioner

Through: Mr. Rajiv Gupta, Adv.

versus

UNION OF INDIA & ANR. .....Respondents

Through: Mr. Sharang Dhulia, CGSC and Mr. Chetan Jadon, Adv. for UOI.

**CORAM:**
**HON'BLE MR. JUSTICE SACHIN DATTA**

**O R D E R**

**% 01.05.2025**

1. The present petition has been filed by the petitioner seeking direction to the respondents to decide an application dated 27.12.2023 filed by the petitioner, seeking grant of Overseas Citizen of India (OCI) status.

2. Learned counsel for the respondents seeks some time to take instructions as to the time frame within which the said application would be decided.

3. List on 07.05.2025 in the category of '*supplementary matters*'.

**SACHIN DATTA, J**

**MAY 1, 2025/**cl

*This is a digitally signed order.*
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